

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3470
TO BE ANSWERED ON 13th March, 2026

CIVILIANS / SOLDIERS KILLED IN PAKISTANI SHELLING

3470. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of civilians and soldiers killed in the border areas due to cross-border/firing by Pakistan during the last three years and the current year as on date, year-wise; and
- (b) the preventive steps taken by the Government in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

- (a) (i) **Civilians.** Ministry of Defence does not maintain the data of civilian casualties. As per inputs shared by Ministry of Home Affairs (MHA), since 'Police' and 'Public Order' are State Subjects under the Seventh Schedule to the Constitution of India, specific data on casualty reported are maintained by the respective State / Union Territory.
- (ii) **Soldiers.** Details of Battle Casualties (Fatal) of Indian Army personnel, which occurred due to shelling by Pakistan during the last three years and current year till date are as under:-

S. No	Year	Officers	JCOs*	OR**	Total
(aa)	2023	-	-	-	-
(ab)	2024	-	-	-	-
(ac)	2025	-	01	04	05
(ad)	2026 till date	-	-	-	-
Total		-	01	04	05

* JCO – Junior Commissioned Officers

** OR - Other Ranks

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- (b) (i) There are adequate measures in place for protection of troops from Cease Fire Violations and shelling. The troops have been suitably kitted with protective gear to ensure their safety.
- (ii) Posts along the Line of Control (LC) are adequately strengthened to withstand enemy fire. Adequate infrastructure exists along the LC to ensure safety of own troops against enemy action.
